

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1876
ANSWERED ON:19.08.2013
RECRUITMENT OF PILOTS
Rama Devi Smt.

Will the Minister of SHIPPING be pleased to state:

- (a) whether new recruitment rules for pilots have been notified;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the regular posts of pilots have not been filled up in Kandla Port Trust for the last ten years;
- (d) if so, the reasons therefor; and
- (e) the efforts taken by the Government to fill up the post of pilots for KandlaPort Trust?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a)&(b): Recruitment, Seniority and Promotion (RSP) Regulations have been notified in respect of all the Major Port Trusts except Kolkata. RSP Regulations of Kandla and Mormugao Port Trusts do not include the recruitment rules for the post of pilots. These two ports are following the existing recruitment rules for the post of pilots.

(c)to(e): The sanctioned strength of pilots in Kandla Port Trust is 13. At present there are only 4 regular pilots. Kandla Port Trust has been making regular efforts to fill up the vacant post of pilots. Owing to poor response to the vacancy advertisements, the port has not been successful in filling up all the vacancies on regular basis. However the operational requirements are met fully by engaging pilots on contract basis.